## GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

# RAJYA SABHA UNSTARRED QUESTION NO. 596 TO BE ANSWERED ON 07/02/2024

### PRADHAN MANTRI AWAAS YOJANA (GRAMIN) IN ODISHA

#### 596 DR. SASMIT PATRA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the targets proposed and achieved under Pradhan Mantri Awaas Yojana Gramin (PMAY-G) in the last five years, State-wise and year-wise;
- (b) whether Government is planning to extend the program beyond March 2024 to fulfill the promise of housing for all, and if so, the details thereof;
- whether Government has received any concerns or identified any irregularities with regards to the PMAY-G program, and if so, the details thereof;
- (d) whether Government is considering the proposal of the State Government of Odisha for the opening of the Awaas+ Portal for a fresh survey, and if so, the details thereof; and
- (e) if not, the reasons therefor?

#### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

- (a): The details of targets allocated, houses sanctioned and completed under Pradhan Mantri Awaas Yojana- Gramin during each of the last five years (2018-19 to 2022-23) State-wise is given at **Annexure-I.**
- (b): In order to achieve the target of "Housing for All" in rural areas, the Ministry of Rural Development is implementing Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) with effect from 1st April 2016 to provide assistance to construct 2.95 crore pucca houses with basic amenities by 31st March, 2024. The complete target of 2.95 crore houses has already been allocated to States/Union Territories (UTs), out of which more than 2.94 crore houses have been sanctioned and more than 2.55 crore houses have been completed as on 01.02.2024. In the Union Budget for FY 2024-25, it has been announced that under PMAY-G, 2 crore more houses over and above the target of 2.95 crore, are to be taken up in the next 5 years.
- (c): Under PMAY-G, there is a grievance redressal mechanism set up at different levels of administration viz., Gram Panchayat, Block, District and the State. The cases of irregularities reported by the Hon'ble Members of Parliament, Members of State Assembly and general public directly or through CPGRAMS are taken up with the State Government for taking necessary action. Since inception of PMAY-G i.e. 01.04.2016 till 02.02.2024, a total of 2,015 complaints relating to irregularities in implementation of PMAY-G have been received in the Ministry of Rural Development on CPGRAMS. As the State Govt. is the implementing the PMAY-G on ground, these complaints have been forwarded to the respective State/UT for taking necessary action under intimation to this Ministry. Out of 2,015 complaints, 2,011 have been disposed of as on 02.02.2024.

(d) & (e): The Awaas+ survey exercise was started under the Pradhan Mantri Awaas Yojana Gramin (PMAY-G) in January 2018 with an initial deadline of 31.03.2018 for the identification of eligible households which were left out and were not covered in the Socio Economic Caste Census (SECC) 2011 survey. This deadline was extended 4 times finally till 07.03.2019. Two special windows were given after this deadline to Odisha in the wake of FANI cyclone. In addition, the Ministry has allowed the synchronization of data of ~6.32 lakh households from the State developed Rural Housing Portal to the National Awaas+ database of potentially eligible households captured during the Awaas+ survey till 07.03.2019. However, the request for the opening of the Awaas+ portal for re-survey has not been acceded to for any state, since sufficient time had been given to all the States/UTs by way of multiple extensions, including Odisha State, where special windows and even approval for synchronization were also granted. At present there is no such proposal under consideration in the Ministry for opening of Awass+ portal for any State/UT for fresh survey.

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Annexure referred to in reply to Rajya Sabha Unstarred Question No. 596 due to be answered on 07.02.2024 regarding "Pradhan Mantri Awaas Yojana (Gramin) in Odisha"

State/UT wise detail of targets allocated, houses sanctioned and completed under PMAY-G is given as under:

(Units in Nos.)

		2010.10			T			(Units in Nos.)			
		2018-19			2019-20			2020-21			
		Sanctions			Sanctions			Sanctions			
S.No.	State Name	Target	by States/UT	Complet		by States/UT	Complete		by States/UT	Complete	
		Anocated	States/U1	ed	Allocated	States/UT	d	Anocated		d	
	ARUNACHAL								S		
	PRADESH	0	0	85	7,452	7,428	747	11,891	11,829	2,417	
2	ASSAM	0	0	1,59,017	2,28,041	2,28,040	84,009	2,75,978	2,75,969	1,30,879	
	BIHAR	0	0	5,81,827	12,89,039	12,89,022	3,76,216	2,41,591	2,41,572	9,42,615	
	CHHATTISGA		Ü	0,01,027	12,00,000	12,00,022	2,70,210	2, :1,0 > 1	2,11,072	>,:=,=:=	
4	RH	3,48,960	3,48,960	3,41,378	1,51,098	1,51,098	34,587	1,57,811	1,57,811	59,684	
5	GOA	0	0	22	0	0	3	0	0	87	
6	GUJARAT	0	0	83,096	1,05,633	1,05,628	35,589	1,02,711	1,02,676	50,742	
	HARYANA	0	0	5,961	0	0	6,670	701	701	1,215	
	HIMACHAL						,			,	
8	PRADESH	0	0	3,096	871	871	447	3,893	3,893	605	
	JAMMU AND					_					
	KASHMIR	0	0	13,850	54,039	54,037	5,016	48,302	48,301	21,569	
	JHARKHAND	1,38,796	1,38,796	2,72,678	3,21,554	3,21,554	1,56,974	3,46,997	3,46,997	2,35,011	
	KERALA	0	0	6,519	0	0	779	0	0	686	
	MADHYA	5 65 500	5 65 507	7.00.447	5.00.672	5 00 672	2.72.062	604040	604040	0.61.054	
	PRADESH MALLA BASHT	5,65,529	5,65,527	7,00,447	5,99,673	5,99,673	2,72,863	6,24,243	6,24,242	2,61,254	
	MAHARASHT RA	66,718	66,705	2,01,968	3,06,470	3,06,434	92,276	2,68,270	2,68,166	1,81,700	
	MANIPUR	00,710	00,703	7,655	8,848	8,848	1,151	15,437	15,437	2,379	
	MEGHALAYA	0	0	11,329	17,153	17,152	4,995	24,217	24,217	5,016	
	MIZORAM	0	0	900	1,500	1,500	997	5,432	5,432	1,123	
	NAGALAND	0	0	17	5,900	5,900	3,687	7,894	7,894	535	
	ODISHA	2,55,878	2,55,878	4,03,125	6,56,956	6,56,956	3,61,187	1,88,559	1,88,559	3,95,105	
	PUNJAB	0	0	12,751	9,993	9,993	410	0	0	3,908	
	RAJASTHAN	2,12,653	2,12,642	3,26,593	4,44,380	4,44,291	1,66,764	1,95,386	1,95,243	-	
	SIKKIM	0	0	646	0	0	34	253	253	3,15,480	
22	TAMIL NADU	20,839	20,825	1,04,388	1,70,730	1,70,545	49,986 6,155	0	0	51,868	
	TRIPURA UTTAR	0	0	20,690	23,692	23,691	0,133	0	U	15,462	
	PRADESH	3,09,596	3,09,591	4,26,571	1,71,573	1,71,556	1,74,166	7,32,519	7,32,517	37,710	
	UTTARAKHA	3,03,030	3,03,031	1,20,271	1,71,575	1,71,000	1,7 1,100	7,52,519	7,52,517	37,710	
	ND	0	0	5,925	0	0	192	13,199	13,198	19	
	WEST										
26	BENGAL	5,85,467	5,85,466	7,39,776	10,25,914	10,25,911	2,86,332	8,90,534	8,90,531	6,78,583	
	ANDAMAN										
	AND	211	211	0	244	244	206	400	400	402	
	NICOBAR DADRA AND	311	311	0	244	244	286	400	400	483	
	DADKA AND NAGAR										
	HAVELI AND										
	DAMAN &										
	DIU	4,393	4,393	203	0	0	221	0	0	972	
	LAKSHADWE										
	EP	0	0	0	0	0	9	0	0	28	
	PUDUCHERR			0							
30	Y**	0	0	0	0	0	0	0	0	0	

	ANDHRA									
31	PRADESH	0	0	18,674	0	0	5	0	0	0
32	KARNATAKA	0	0	43,760	38,207	38,207	7,085	0	2	2,405
	TELANGANA									
33	**	0	0	0	0	0	0	0	0	0
34	LADAKH	0	0	0	1,428	1,428	1,344	451	451	62
	Total	25,09,140	25,09,094	44,92,947	56,40,388	56,40,007	21,31,182	41,56,669	41,56,291	33,99,615

<sup>\*</sup> As per AwaasSoft figures as on 01.02.2024

(Units in Nos.)

			2021-22		2022-23			
			Sanctions		Sanctions			
S.No	State Name	Target	by	Completed	Target	by	Completed	
501 (0	State 1 tallie	Allocated	States/UTs	Completed	Allocated	States/UTs	Completed	
1	ARUNACHAL PRADESH	5,669	5,664	992	0	0	9,344	
2	ASSAM	10,83,617	10,82,968	1,17,694	0	0	10,09,142	
3	BIHAR	10,01,927	10,01,896	5,08,363	0	0	11,47,036	
4	CHHATTISGARH	0	0	23,289	78,998	78,998	33,575	
5	GOA	0	0	19	0	0	12	
6	GUJARAT	23,480	23,472	77,263	1,68,614	1,68,454	65,562	
7	HARYANA	7,749	7,750	263	0	0	5,404	
8	HIMACHAL PRADESH	3,498	3,498	1,884	0	0	3,654	
9	JAMMU AND KASHMIR	62,589	62,562	42,515	0	0	79,271	
10	JHARKHAND	3,95,266	3,95,267	2,95,036	0	0	3,63,311	
11	KERALA	13,101	13,100	2,440	0	0	8,825	
12	MADHYA PRADESH	11,49,357	11,49,337	6,06,303	0	0	10,58,371	
13	MAHARASHTRA	3,68,467	3,68,185	1,79,021	0	0	3,43,445	
14	MANIPUR	11,058	11,058	3,626	0	0	13,955	
15	MEGHALAYA	16,555	16,555	7,009	0	0	6,913	
16	MIZORAM	6,976	6,976	1,158	0	0	1,020	
17	NAGALAND	4,899	4,899	0	0	0	3,210	
18	ODISHA	7,91,126	7,91,057	97,143	97,180	97,123	30,368	
19	PUNJAB	15,742	15,740	5,473	0	0	11,381	
20	RAJASTHAN	3,93,683	3,93,610	1,41,342	0	0	3,95,040	
	SIKKIM	69	68	5	0	0	41	
22	TAMIL NADU	2,54,974	2,54,792	57,322	0	0	1,75,291	
23	TRIPURA	2,12,378	2,12,375	1,639	73	73	1,80,495	
24	UTTAR PRADESH	4,33,254	4,33,252	10,94,654	8,58,570	8,58,562	6,62,309	
25	UTTARAKHAND	3,008	3,008	3,844	17,900	17,895	12,493	
26	WEST BENGAL	1,59,317	1,59,314	9,59,229	11,01,731	11,01,723	1,47,379	
	ANDAMAN AND							
27	NICOBAR	0	0	335	257	257	97	
	DADRA AND NAGAR							
	HAVELI AND DAMAN							
28	AND DIU	1,120	1,120	641	0	0	1,486	
29	LAKSHADWEEP	0	0	7	0	0	0	
30	PUDUCHERRY**	0	0	0	0	0	0	
31	ANDHRA PRADESH	1,78,910	1,78,910	0	0	0	2,167	
32	KARNATAKA	79,716	79,674	11,239	0	0	2,641	
33	TELANGANA**	0	0	0	0	0	0	
34	LADAKH	0	0	22	0	0	1	
	Total	66,77,505	66,76,107	42,39,770	23,23,323	23,23,085	57,73,239	

<sup>\*</sup> As per AwaasSoft figures as on 01.02.2024

 $<sup>**</sup> Telangana \ and \ Puducherry \ are \ not \ implementing \ PMAY-G.$ 

<sup>\*\*</sup> Telangana and Puducherry are not implementing PMAY-G.